

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:71  
ANSWERED ON:24.02.2000  
HERITAGE HOTELS  
SUBODH MOHITE

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government have asked State Governments to identify heritage buildings which can be converted into heritage hotels;
- (b) if so, the response of the State Governments in this regard;
- (c) the heritage buildings have been given status of hotels, location-wise;
- (d) whether the Government propose to set up tourism development fund; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR)

(a), (b) and (c): Yes, Sir. To encourage the conversion of old heritage buildings, havelies, hunting lodges, forts, palaces etc., the Ministry of Tourism has formulated guidelines for approval and classification of old buildings which can be converted into heritage hotels. The Ministry of Tourism has asked the State Governments/Union Territories to identify and convert heritage buildings into heritage hotels not only to meet the much needed requirement of accommodation but also to preserve the buildings which also serve as tourist attraction. Presently there are 62 heritage hotels on the approved list of the Ministry of Tourism with a total of 1916 rooms. In addition, 53 heritage hotel projects have been approved, which on completion, will add 1188 rooms under the heritage category.

(a) and (e): Yes, Sir. The proposed Tourism Development Fund will inter-alia provide financial and other support for developing tourism infrastructure. Detailed scheme is being formulated.